



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

December 19, 2016

8 NBFCs Surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the certificate of registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Rama Vyapaar Private Limited	5, Dr. Rajendra Prasad Sarani (Clive Row), 1 st Floor, Room No. 23, Kolkata – 700001	05.00357	February 26, 1998	October 26, 2016
2	M/s Venkatadri Financial Services Limited	D.No.59-A-10-7, Plot No.22, K.P. Nagar, Vijayawada – 520008 (Andhra Pradesh)	B-09.00163	April 04, 2005	October 26, 2016
3	M/s Cresa Financial Services Private Limited (Formerly known as Pranava Infin Pvt. Ltd.)	Prem Towers, D.No.73-12-4A, Near Municipal School, Narayanapuram, Rajahmundry – 533105 (Andhra Pradesh)	B-09.00274	January 07, 2009	October 28, 2016
4	M/s Link Agencies Private Limited	I-1794, C.R. Park, New Delhi - 110019	B-14.02802	December 31, 2002	November 03, 2016
5	M/s Orient Resins Limited	Orient House, 10, Friends Colony (West), Mathura Road, New Delhi - 110065	B-14.02873	November 16, 2011	November 08, 2016
6	M/s Polo Queen Industrial and Fintech Limited	303/4/5, A to Z Industrial Premises, G.K. Marg, Lower Parel (W) , Mumbai - 400013	B-13.00738	April 20, 1998	November 15, 2016
7	M/s Bhavana Holdings Private Limited	103, Span Land Mark Building, Andheri-Kurla Road, Chakala, Andheri East, Mumbai - 400093	13.00674	April 20, 1998	November 29, 2016
8	M/s Haysinth Investments & Traders Pvt Ltd	29, Vikas Centre, 104, S.V. Road, Santacruz (W), Mumbai - 400054	13.01047	September 28, 1998	November 29, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.